

**MEGHALAYA LEGISLATIVE ASSEMBLY**

**FIRST SITTING OF THE SECOND PART OF THE FOURTH SESSION, 2009**

**19 JUNE 2009**

**1. NATIONAL ANTHEM**

**2. BUSINESS ADVISORY COMMITTEE REPORT**

- (i) THE SPEAKER to announce the Report of the Business Advisory committee under Rule 230;
- (ii) SHRI M.M. DANGGO, Minister for Parliamentary Affairs to move the following:

“This House agrees to the allocation of time proposed by the Business Advisory Committee in regard to various items of business for the second part of the current session”.

**3. LAYING OF PAPER**

DR. D.D. LAPANG, Chief Minister to lay on the Table a copy of the Annual Report and Accounts of the Meghalaya State Warehousing Corporation for the year 2006-07.

**4. INTRODUCTION OF GOVERNMENT BILL**

DR. MUKUL SANGMA, Deputy Chief Minister to move the following :

“That leave be granted to introduce the Industrial Disputes (Meghalaya Amendment) Bill, 2009”;

ALSO to introduce the Bill.

**5. MOTION OF THANKS TO THE GOVERNOR’S ADDRESS**

Discussion of the following Motion of Thanks to the Governor’s Address moved on the 16<sup>th</sup> March, 2009:

“That the Members of the Meghalaya Legislative Assembly are deeply grateful to His Excellency the Governor of Meghalaya for the Address which he has been pleased to deliver to the House on the 16<sup>th</sup> March, 2009.”

**ASSEMBLY HALL  
SHILLONG**

**R.KOTHANDARAMAN  
PRINCIPAL SECRETARY**

